

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5862  
ANSWERED ON:31.08.2001  
WORLD BANK AIDED PROJECTS IN KARNATAKA  
IQBAL AHMED SARADGI

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government of India and the World Bank have signed three legal agreements for World Bank assisted projects to be taken up in Karnataka State;
- (b) if so, the details of the projects to be undertaken;
- (c) the total amount the World Bank has agreed to provide for developing these projects;
- (d) the time by which these projects are likely to be completed; and
- (e) the extent to which projects are likely to benefit Karnataka?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE ( SHRI BALASAHEB VIKHE PATIL)

(a): Yes, sir.

(b), (c), (d) & (e): As per Annexure attached.

**Annexure to the Lok Sabha Unstarred Question No. 5862 for 31.8.2001**

S.N. Name of Project Date of signing Date of completion assistance Expected benefit  
(in US\$ mln)

- |    |   |           |            |        |  |
|----|---|-----------|------------|--------|--|
| 1. | Karnataka Economic Restructuring Project    | 26.7.2001 | 31.12.2001 | 150.00 | The project will provide the budgetary support to cover the fiscal cost of the reforms that are being undertaken by the Govt. of Karnataka                                       |
| 2. | Karnataka State Highway Improvement Project | 26.7.2001 | 30.6.2006  | 360.00 | The project will assist Govt. of Karnataka in improving its core road network and state highways.  |
| 3. | Karnataka Watershed Development Project     | 26.7.2001 | 31.3.2007  | 100.40 | The project will improve the productive potential of selected watershed and their associated natural resources base, and strengthen community and institutional arrangements for |

natural resource  
management.